

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.206 – IA 235 of 2020
ITEM No.207 – IA 478 of 2020
ITEM No.208 – IA 673 of 2020
ITEM No.209 – IA 833 of 2020
ITEM No.210 – IA/74(AHM)2021
ITEM No.211 – IA/122(AHM)2023
ITEM No.212 – IA/740(AHM)2024
In
CP(IB) 463 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Asset Reconstruction Co Ltd
V/s
Morakhia Copper & Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Pavan S Godiawala, Advocate
For the Respondent	:Mr. Rahul Bhavsar, Advocate for Mr. Nilesh Udernani, Advocate
	:Mr. Ravi Pahwa, Advocate
	:Mr. Anal Shah, Advocate for R-13 & R-14 (in IA 478 of 2020)
	:Mr. Anmol Mehta, Advocate for R-5 & R-6 (in IA 478 of 2020)
	:Mr. Sujit Upadhyay, Advocate a. w. Mr. Udaya Sankar Samudrala, Advocate for R-12 (in IA 833 of 2020 & IA/74(AHM)2021)
	:Mr. Rohan Lavkumar, Advocate a. w. Ms. Anushree Soni, Advocate for R-5
	:Mr. Aditya J. Pandya, Advocate for R-1 to R-3 (Suspended Management)
For the ROC	:Ms. Rupa Sutar, Deputy ROC

ORDER
(Hybrid Mode)

IA/740(AHM)2024

Learned counsel appearing for the GIDC submits that last order dated 08.05.2024 has been complied with by depositing the cost of Rs.25,000/- in the Prime Minister

National Relief Fund and filed the proof of the same on 17.05.2024 which is reflecting in the DMS Portal.

The Applicant/SRA has not been filed affidavit of compliance of order dated 06.03.2024 which was sought in respect of the order of Hon'ble Supreme Court passed in the matter of Glukrich Capital Private Limited Vs. The State of West Bengal & Ors. qua the maintainability of the petition against the 3rd party respondents.

Learned proxy counsel for the Applicant requests for adjournment.

At the requests of learned proxy counsel for the SRA/Applicant, matters stand adjourned.

All matters are listed on 31.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)